

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.351 of 2020

IN THE MATTER OF:

**Earth Gracia Buildcon Pvt. Ltd.
Through its Resolution Professional
Ms. Manisha Rawat**

...Appellant

Versus

**Earth Infrastructure Ltd.
Through its Resolution Professional
Mr. Akash Singhal**

...Respondent

**For Appellant: Shri Anuj Tiwari and Shri Sandeep Bisht,
Advocates**

**For Respondent: Shri Anurag Bhatt and Shri Ashish Makhija,
Advocates
Shri Akash Singhal and Ms. Manisha Rawat (RP)
Mr. Bilal Ali**

O R D E R
(Virtual Mode)

17.02.2021 Counsel for Respondent submits that written submissions have been filed vide Diary No.23951.

Perused Order dated 25th January, 2021 and Noting put by the Registry that written submissions have not been filed.

Counsel for the Respondent to file copy of the written submissions within a week.

List the Appeal 'for admission (after Notice) hearing' on 8th March, 2021.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

rs/md